

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 22159/2017

(Arising out of impugned final judgment and order dated 02-09-2016 in CRLR No. 2669/2005 passed by the High Court Of Judicature At Allahabad)

SUKHVINDER SINGH & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 78316/2017 - CONDONATION OF DELAY IN FILING
IA No. 78328/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 78321/2017 - EXEMPTION FROM FILING O.T.)

Date : 29-10-2021 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. J.C. Gupta, Adv.
Mr. Sumit Kumar Sharma, Adv.
Mr. Niraj Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Nobody is present for the respondents today either.

Heard learned counsel for the petitioners and perused the material placed on record.

Delay condoned.

Leave granted.

The interim order dated 02.09.2016 is confirmed to last until the decision of this appeal.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER